GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4263
ANSWERED ON:20.04.2000
ENQUIRY REPORT ON ESCALATOR INCIDENT AT IGIA
AKHILESH YADAV;C. KRISHNAN;GADDE RAMAMOHAN;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Committee inquiring the escalator incident at Indira Gandhi International Airport has submitted its final report to the Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard on the basis of interim and final report of the Inquiry Committee?

Answer

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

- (a): No, Sir. The time for submission of final report has been extended to June 30, 2000 in view of enhanced scope of work which includes looking into security aspect also.
- (b): Does not arise.
- (c): Interim report of the Committee submitted on 7.2.2000 has been accepted by the Government. A group under the Chairmanship of Member (Planning), Airports Authority of India (AAI)has been constituted to implement the recommendations of the Committee in a time bound manner. AAI have already taken following steps to prevent recurrence of such incidents in future:-
- (i) the escalators and other such equipments are being upgraded.
- (ii) instructions for use of there equipments have been displayed prominently for benefit of users; and
- (iii) the staff of all the agencies at the airport have been imparted familiarisation training for use of the equipments and for dealing with any unforeseen situation.